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Title: Regarding functioning of Armed Forces Tribunal-laid.

SHRI JASBIR SINGH GILL (KHADOOR SAHIB): Armed Forces Tribunals function under the Ministry of Defence. The aim of AFTs was to bring speedy justice to our soldiers without struggling in different courts of Law & without spending hefty fees of lawyers which they cannot afford. However, the Judgments passed by Principal AFTs Bench are not being implemented by MOD in right earnest. Government should give contempt powers to AFTs by making necessary amendments to AFTs Act so as to make the justice delivery more effective for our soldiers.